

(a) whether his attention has been drawn to the news item captioned 'Lanka getting UK arms, gunships-new move to combat rebels, appearing in the 'Indian Express', New Delhi dated 4 February, 1985 ;

(b) if so, whether Government have assessed the threat to India posed by this acquisition by Sri Lanka ; and

(c) the steps taken or proposed to be taken in this behalf ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHED ALAM KHAN) : (a) Yes Sir.

(b) and (c). Yes, Sir. The Government of India have taken note of the recent Sri Lankan efforts at securing arms and ammunition from abroad. These acquisitions pose no threat to India.

#### Inclusion of Darjeeling in Trekking programme

46. SHRI ANANDA PATHAK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal to organise Trekking programmes by his Ministry ;

(b) if so, the details thereof ?

(c) whether his Ministry is aware that the Darjeeling is a best place for trekking ;

(d) if so, whether his Ministry has included Darjeeling in the programme ;

(e) if so, details thereof ; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (f). The Department of Tourism is not directly organising trekking programmes in the country. However, for the development and promotion of trekking in the Himalayan States, the Department provides assistance for the purchase of equipment and other infrastructural facilities. During 1982-83 an amount of Rs. 1.52 lakhs was released to the Govt. of West Bengal for purchase of trekking/camping equipment for Darjeeling in the Himalayan Region.

#### Tourism Programme of Government

47. SHRI HANNAN MOLLAH : Will the Minister OF TOURISM AND CIVIL AVIATION be pleased to state :

(a) the Tourism programme of the Government; and

(b) the salient feature of this programme ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). Promotion of a tourism is a continuous process. The programmes and measures being taken in this regard include selective approach to development of tourism infrastructure particularly in centres falling along the identified travel circuits, expansion of tourist attractions including floodlighting of monuments, development of beach resorts, mountain resorts and winter sports, will life tourism, sports tourism such as water sports, mountaineering & trekking etc., improvement and preservation of national heritage areas to increase cultural tourism, provision of facilities at cultural tourism centres, development of buddhist tourism, provision of economy class accommodation for the tourists, construction of Yatrikas/Dharamshayas at pilgrim centres and improvement in the quality and availability of surface transport facilities. The programme also includes

bidding for international conferences and conventions, preparation of tourist publicity material, participation in promotional fairs & exhibitions abroad, joint promotion with international airlines, inviting foreign travel agents, TV teams and travel writers, promotion of charter traffic, expansion of air transport facilities both in terms of services and routes and increased promotional efforts overseas through effective publicity.

**Setting up of a Commission For SC/ST  
For Implementation of Schemes  
at State Level**

48. SHRI PIYUSH TIRKI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government proposed to set up a Commission for Scheduled Castes and Scheduled Tribes as Scheduled Castes and Scheduled Tribes development agency for the implementation and monitoring schemes at state level ; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS  
(SHRIMATI RAM DULARI SINHA) :

(a) No, Sir.

(b) Does not arise.

**“Pollution in Mathabhanga Churni  
River in West Bengal”**

49. SHRIMATI GEETA MUKHERJEE : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that the Mathabhanga Churni river flowing in Nadia district, West Bengal at the border of Bangladesh is being constantly polluted by the discharge of the sugar mill and the distillery of Keru and Company in Bangladesh ;

(b) whether Government are also aware that this pollution is depleting

the aquatic animals, particularly fish resulting in great distress to the poor fishermen of the area : and

(c) if so, the steps being taken by Government to take up the matter with Bangladesh Government to stop this pollution ?

THE MINISTER OF STATE IN  
THE MINISTRY OF ENVIRONMENT  
AND FOREST (SHRI BIR SEN) : (a) to  
(c), The information is being collected and will be laid on the Table of the House.

**Stricture on Delhi Police in a Gang  
Rape Case**

50. SHRI VIJAY KUMAR YADAV : Will the HOME MINISTER be pleased to state :

(a) whether the attention of Government has been drawn to strictures passed on Delhi Police by Additional Sessions Judge in a case of gang rape on 27 February, 1985 :

(b) if so, the details thereof ; and

(c) the action being taken in the matter ?

THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS  
(SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir.

(b) and (c). The case pertains to FIR No. 127/82, which was registered on 5.3.82 at the behest of Smt. Asha Rani under Sections 363/365/376/506/34 IPC at Policc Station Hauz Khas, New Delhi. Smt. Asha Rani was abducted from her village Shahpur Jat on 3.3.82 by some miscreants and gang raped by the said miscreants during the night on 3.3.82 4.3.82. All the accused involved in the crime were arrested. After investigation, the case was put in the court on 22.2.84. The learned Court while acquitting the accused in this case, has passed strictures against the Investigating Officer. The matter has been examined and it has been found that there was no